CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

Contempt Petition No.3/2002 in Original Application No.206/2001

Dated this Friday the 22nd Day of March, 2002.

Coram: Hon'ble Shri S.L. Jain, Member (J) Hon'ble Smt.Shanta Shastry, Member (A).

Shri Govind D. Dixit, R/o.494/16, "Gurukul", Bhawani Chowk, Opp. Ashok Nagar Police Chowkie, Satpur, Nasik-422007.

.. Applicant

(By Advocate Shri R.D. Deharia)

Versus

- Shri B.S. Sudhir Chandra, General Manager, Central Railway, Mumbai CST-400001.
- Shri Vivek Sahai, Divisional Railway Manager, Central Railway, Mumbaia CST-400001.

.. Respondents.

(By Advocate Shri Suresh Kumar)

Order (Oral)
{ Per : S.L. Jain, Member (J) }

Learned Counsel for respondents stated that Cheque of Rs.1,55,174/- dated 21.3.2002 has been issued in favour of Bank of Baroda, Nasik City and the said cheque has been delivered to the Applicant's Counsel. Applicant's Counsel admits the said fact. In view of the Order of the Hon'ble High Court dated 27.2.2002, matter does not survive, as such Contempt Petition stands dismissed. Notices issued to the respondents stands discharged. No order as to costs.

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(Smt.Shanta Shastry) Member (A) B(0)12

(S.L. Jain) Member (J).

order/fudsomet despatched to Applicant/Respondent (s)

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